

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11407/2026 BLAPL/3829/2026	DAMBA KADRAKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMANAGUDA /51 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000041/2025
2	D-BLAPL/11438/2026 BLAPL/3830/2026	KAPILAS SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000011/2026
3	D-BLAPL/11333/2026 BLAPL/3831/2026	SIBANANDA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
4	D-BLAPL/11440/2026 BLAPL/3832/2026	SUDARSAN PATRA @ DUKHANA VS STATE OF ODISHA	ANUPAM RATH VS	ASKA /74 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000300/2026
5	D-BLAPL/11446/2026 BLAPL/3833/2026	ROCKY @ ARUPANANDA PATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /20 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000180/2025
6	D-BLAPL/11447/2026 BLAPL/3834/2026	DAYANIDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2026
7	D-BLAPL/9691/2026 BLAPL/3835/2026	BISHNU PRIYA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA MODEL /512 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000146/2025
8	D-BLAPL/11451/2026 BLAPL/3836/2026	LOKANATH NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /243 /2025 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000080/2025
9	D-BLAPL/10212/2026 BLAPL/3837/2026	JAGA RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /128 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D)O CT/0000143/2026
10	D-BLAPL/11513/2026 BLAPL/3838/2026	BALIA NAYAK @ BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /69 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000281/2026
11	D-BLAPL/10865/2026 BLAPL/3839/2026	GYANA RANJAN @ SIPUN @ GYANENDRA SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	BASUDEVPUR /374 /2016 A.D.J.,BHADRAK(Bhadrak) ST/0000160/2018

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12	D-BLAPL/11454/2026 BLAPL/3840/2026	AJIT KUMAR BARIK @ AJIT BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	SORO /976 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001895/2025
13	D-BLAPL/10965/2026 BLAPL/3841/2026	BABULA RANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
14	D-BLAPL/10975/2026 BLAPL/3842/2026	DEBANANDA SAMAL @ DEBANAND SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KEONJHAR TOWN /380 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000036/2023
15	D-BLAPL/11521/2026 BLAPL/3843/2026	LUCKY @ SASHIREKHA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	KHANDAPARA /357 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) ST/0000067/2026
16	D-BLAPL/11457/2026 BLAPL/3844/2026	PRADIPTA KUMAR RATH @ CHINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /127 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khoro) TR/0000047/2026
17	D-BLAPL/11524/2026 BLAPL/3845/2026	CHITARANJAN PATTNAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /125 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000341/2026
18	D-BLAPL/11455/2026 BLAPL/3846/2026	HEMANTA DEEP VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /68 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000069/2025
19	D-BLAPL/10978/2026 BLAPL/3847/2026	SAGAR SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /158 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000049/2026
20	D-BLAPL/11002/2026 BLAPL/3848/2026	STEPHENSON PARICHHA @ VICKY @ STIPHENSON VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAYAGADA /12 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000007/2026
21	D-BLAPL/11461/2026 BLAPL/3849/2026	ADITYA PATRA VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	BELLAGAON /33 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000131/2026
22	D-BLAPL/11116/2026 BLAPL/3850/2026	LIPU @ SURYAKANTA GHADEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /667 /2025 J.M.F.C.,PIPLI(Puri) GR/0001016/2025
23	D-BLAPL/11472/2026	RUBITA MAHAPATRA	AKSHAYA KUMAR SAHOO	REAMAL /101 /2022

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	BLAPL/3851/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,DEOG ST/0000035/2022
24	D-BLAPL/11193/2026 BLAPL/3852/2026	SUBHAM @ SHUBHAM BHAIYA SINGARAUL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BELPAHAR /53 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu
25	D-BLAPL/11203/2026 BLAPL/3853/2026	PRASANNA JENA @ CHAGALA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Spl/0000015/2026 MARINE KASIA /154 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001263/2025
26	D-BLAPL/11205/2026 BLAPL/3854/2026	SAGAR SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000012/2026
27	D-BLAPL/11477/2026 BLAPL/3855/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /48 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000189/2026
28	D-BLAPL/11527/2026 BLAPL/3856/2026	PRAMOD DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000012/2026
29	D-BLAPL/11234/2026 BLAPL/3857/2026	ROCKEY @ PREMA KUMAR SING @ PREM KUMAR SING VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /290 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000385/2025
30	D-BLAPL/11257/2026 BLAPL/3858/2026	RAJESH GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /235 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000009/2026
31	D-BLAPL/11479/2026 BLAPL/3859/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /47 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000188/2026
32	D-BLAPL/11337/2026 BLAPL/3860/2026	DEEPAK BARMAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S.,SAMBALPUR /9 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000010/2026
33	D-BLAPL/11487/2026 BLAPL/3861/2026	PRAVAKAR DALAI @ PRABHAKAR DALAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /86 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000393/2026
34	D-BLAPL/11483/2026 BLAPL/3862/2026	KABIR ALI VS	MOHAMMAD AKRAM VS	INDUSTRIAL ESTATE PS /79 /2026 S.D.J.M.,KHURDA(Khordha)

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35	D-BLAPL/11489/2026 BLAPL/3863/2026	STATE OF ODISHA CHANDAN SETHI VS	SIDHARTHA SANKAR RAY (2) VS	GR/0000358/2026 KOTINANDA /33 /2026 J.M.F.C.,ASKA(Ganjam)
36	D-BLAPL/11408/2026 BLAPL/3864/2026	STATE OF ODISHA BUDHISAGAR MEHER VS	MANAS KUMAR CHAND VS	GR/0000166/2026 KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balangir)
37	D-BLAPL/10041/2026 BLAPL/3865/2026	STATE OF ODISHA SK. NASIMUDDIN VS	ASIT KUMAR JENA VS	Spl/0000022/2024 BALICHANDRAPUR /445 /2024 A.D.J.,CHANDIKHOLE(Jajapur)
38	D-BLAPL/11534/2026 BLAPL/3866/2026	STATE OF ODISHA AMOD KARALI VS	DIBYA PRAKASH MISHRA VS	CT/0000004/2025 BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
39	D-BLAPL/10860/2026 BLAPL/3867/2026	STATE OF ODISHA PRASANTA SAMAL @ PRASANTA VS	SUBHALAXMI PANDA VS	TR/0000138/2025 LALBAG /232 /2021 2ND A.D.J.,CUTTACK(Cuttack)
40	D-BLAPL/11493/2026 BLAPL/3868/2026	STATE OF ODISHA AKULA GOVINDA @ CK @ GK @ KANHA VS	JIBAN RANJAN DASH VS	ST/0000073/2022 GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada)
41	D-BLAPL/10951/2026 BLAPL/3869/2026	STATE OF ODISHA RAJKISHORE @ GAGAN JAGADALA VS	SURESH KUMAR JENA VS	CT/0000051/2023 BIRMAHARAJPUR /97 /2024 A.D.J.,SONEPUR(Sonepur)
42	D-BLAPL/11485/2026 BLAPL/3870/2026	STATE OF ODISHA RAJA @ RAJESH @ DEEPAK GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	SC/0000041/2024 KOTINANDA /33 /2026 J.M.F.C.,ASKA(Ganjam)
43	D-BLAPL/11496/2026 BLAPL/3871/2026	STATE OF ODISHA VINOD SINGH VS	SOUMYA RANJAN DAS VS	GR/0000166/2026 BANDOMUNDA /20 /2020 2ND A.D.J.,ROURKELA(Sundargarh)
44	D-BLAPL/11528/2026 BLAPL/3872/2026	STATE OF ODISHA JITU CHOUDHURY VS	SOUBHAGYA KUMAR DASH VS	ST/0000079/2020 G.R.P.S.,BERHAMPUR /17 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
45	D-BLAPL/11506/2026 BLAPL/3873/2026	STATE OF ODISHA JOGENDRA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GR/0000588/2026 ASKA /95 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000365/2026

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46	D-BLAPL/10976/2026 BLAPL/3874/2026	SUKANTA BINDHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /26 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000016/2026
47	D-BLAPL/11056/2026 BLAPL/3875/2026	ASHISH MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /25 /2026 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000048/2026
48	D-BLAPL/11106/2026 BLAPL/3876/2026	ROMANCHAL SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KESINGA /448 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000034/2026
49	D-BLAPL/11281/2026 BLAPL/3877/2026	ACHYUTA DAKUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KODALA /138 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000007/2026
50	D-BLAPL/11507/2026 BLAPL/3878/2026	KRUSHNA PANDI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /736 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001629/2021
51	D-BLAPL/11625/2026 BLAPL/3879/2026	SK.MINAHAJ QUADRI @ SK.MAIRAJ QUADRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURUNABAZAR /48 /2026 J.M.F.C.,BHADRAK(Bhadrak) GR/0000067/2026
52	D-BLAPL/11643/2026 BLAPL/3880/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAJURIPADA /10 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000025/2026
53	D-BLAPL/11641/2026 BLAPL/3881/2026	SK. MANSHROOR @ MASHROON VS STATE OF ODISHA	SIDHARTHA DAS VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000499/2024
54	D-BLAPL/11368/2026 BLAPL/3882/2026	RAJKISHORE @ RAJKISHOR SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /39 /2026 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000039/2026
55	D-BLAPL/11492/2026 BLAPL/3883/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /62 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGP CT/0000262/2026
56	D-BLAPL/11372/2026 BLAPL/3884/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /69 /2026 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(N CT/0000125/2026
57	D-BLAPL/11399/2026	BALARAM @ SANTOSH SAMAL	SANJAY KUMAR PATTANAIAK	TANGI /166 /2026

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	BLAPL/3885/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0000520/2026
58	D-BLAPL/11533/2026 BLAPL/3886/2026	LITU PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /191 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000138/2025
59	D-BLAPL/11542/2026 BLAPL/3887/2026	BAPI KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /362 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000384/2025
60	D-BLAPL/11231/2026 BLAPL/3888/2026	KRISHNA CHANDRA LUHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR SADAR /54 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000166/2026
61	D-CMAPL/15489/2026 CMAPL/52/2026	BYASADEV PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// (//
62	D-CMAPL/15491/2026 CMAPL/53/2026	SANGRAM KESHARI MISHRA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// (//
63	D-CMP/17823/2026 CMP/705/2026	NIRAKAR DAS VS BASUDEV PATRA	PRAGYAN PARAMITA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR RFA/0000003/1990
64	D-CMP/18061/2026 CMP/706/2026	SARAT KUMAR MISHRA VS BASANTI PANDA	SAILABALA JENA VS	// 2ND A.D.J.,PURI(Puri) IA/0000012/2026
65	D-CMP/16101/2026 CMP/707/2026	RADHAMOHAN DEV (RABINDRA KUMAR JENA), PURI VS RADHAMOHAN DEV, (PRAFULLA KUMAR JENA), PURI	SMARAJIT PRADHAN VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000525/2017
66	D-CMP/18123/2026 CMP/708/2026	MEERA SAHU VS BALAJI SAHOO@SANAKURA	PRASANTA KUMAR NANDA VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUKUR RFA/0000081/2022
67	D-CMP/16290/2026 CMP/709/2026	SUJAY SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	IN PERSON VS	// A.D.J.,BHAWANIPATNA(Kalahandi) CVREV/0000001/2025
68	D-CMP/18338/2026 CMP/710/2026	SANJIB KUMAR TRIPATHY VS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar)

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69	D-CMP/18081/2026 CMP/711/2026	AMLYYA GIRI PREETI PARNA PANDA VS MAHENDRA NATH MALIK	KAUSHAL HUSSAIN VS	IA/0000121/2025 // CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000008/2026
70	D-CONTC/8298/2026 CONTC/2331/2026	PITABAS MOHANTY VS ARBIND AGRAWAL, IAS	ADV. VS	// () //
71	D-CONTC/14491/2026 CONTC/2332/2026	MINATI KUMARI KAR VS DR. N.THURUMALLA NAIK, I.A.S.	ADV. VS	// () //
72	D-CONTC/14493/2026 CONTC/2333/2026	MANAGING COMMITTEE OF MALATI DEVI GIRLS HIGH SCHOOL, KEONJHAR VS DR. N. THURUMALLA NAIK, I.A.S	ADV. VS	// () //
73	D-CONTC/15940/2026 CONTC/2334/2026	RAKESH BARIK VS ABHINAB SONKAR,IPS, COMMANDANT OF O.S.A.P FIRST BATTALION, DHENKANAL	ASHISH KUMAR RAY VS	// () //
74	D-CONTC/15944/2026 CONTC/2335/2026	A PRAKASH RAO VS SACHIN PAWAR,IAS, COLLECTOR CUM DISTRICT MAGISTRATE,KALAHANDI	ADV VS	// () //
75	D-CONTC/16466/2026 CONTC/2336/2026	B.NARASIMHA MURTY VS SHYAM SUNDAR TUDU,ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION,CUTTACK	ADV. VS	// () //
76	D-CONTC/16606/2026 CONTC/2337/2026	ARUN KUMAR DAS VS SURYA KANTA NAYAK @ SURYA KUMAR NAYAK, OAS	AMIT PRASAD BOSE VS	// () //
77	D-CONTC/17025/2026 CONTC/2338/2026	SRINIBASH CHANDRA SWAIN VS YAMINI SARANGL,IAS	ADV. VS	// () //
78	D-CONTC/15333/2026 CONTC/2339/2026	MD. KHALILUR RAHEMAN VS SURYA SANKAR DASH, TAHASILDAR,GOP	ADV VS	// () //
79	D-CONTC/17317/2026 CONTC/2340/2026	NEPAL PRAKASH SAMANTA VS KIRANDEEP KAUR SAHOTA, COMMNR., CUTTACK MUNICIPAL CORPORATION, CUTTACK	ADV. VS	// () //

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80	D-CONTC/17243/2026 CONTC/2341/2026	KIRANBALA LENKA VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
81	D-CONTC/17535/2026 CONTC/2342/2026	BINOD BIHARI MOHAPATRA VS YESHWANT KUMAR JETHWA, IAS	ADV. VS	// 0 //
82	D-CONTC/12614/2026 CONTC/2343/2026	ASWINI SENAPATI VS ABHAY KUMAR, EXECUTIVE ENGINEER II, CPWD, KHURDA	ADV. VS	// 0 //
83	D-CONTC/17545/2026 CONTC/2344/2026	NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD. WORKERS UNION, NAYAGARH VS AJAYA KUMAR PATTANAYAK, SECRETARY NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD.	ADV. VS	// 0 //
84	D-CONTC/17546/2026 CONTC/2345/2026	NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD WORKERS UNION, NAYAGARH VS AJAYA KUMAR PATTANAYAK, SECREARY ,NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD.	ADV. VS	// 0 //
85	D-CONTC/17165/2026 CONTC/2346/2026	PURUSOTTAM MAHANTA VS ASWATHY S., IAS	BIBHU PRASAD DAS VS	// 0 //
86	D-CONTC/1660/2026 CONTC/2347/2026	GOLAK BIHARI BEHERA VS BHASKAR JYOTI SHARMA, I.A.S	ADV. VS	// 0 //
87	D-CONTC/5862/2026 CONTC/2348/2026	PREMALAL NAIK VS ROHIT BHOI, B.D.O., NUAPADA	ADV. VS	// 0 //
88	D-CONTC/13730/2026 CONTC/2349/2026	SHYAM SUNDAR JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
89	D-CONTC/14212/2026 CONTC/2350/2026	AGASTYA DAS VS DR. HIMANSHU BHUSAN PANDA, SPECIAL SEC, DEPT. OF GENERAL ADMINISTRATION, KHURDA	SAGARIKA SAHOO VS	// 0 //
90	D-CONTC/14309/2026 CONTC/2351/2026	JILADHAR GOUDA VS UMASANKAR KOYA, B. D.O., KASHIPUR	DIGAMBAR SETHI VS	// 0 //
91	D-CONTC/14475/2026	MAHESWAR DAS	RAMAKRISHNA NAIK	//

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	CONTC/2352/2026	VS PRIYABRATA DAS, OAS	VS	0 //
92	D-CONTC/14711/2026 CONTC/2353/2026	TRINATH VIHAR RESIDENT WELFARE ASSOCIATION, CUTTACK VS GIRISH S.N., I.A.S.	ADV. VS	// 0 //
93	D-CONTC/14546/2026 CONTC/2354/2026	MANAGING COMMITTEE OF PALISHREE HIGH SCHOOL, DAPALA VS DR. N. THIRUMALA NAIK, I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
94	D-CONTC/14554/2026 CONTC/2355/2026	BARUN KUMAR SAHU VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/14681/2026 CONTC/2356/2026	NARAYAN SAMAL VS BINITA SENAPATI, DIST. EDUCATION OFFICER, DHENKANAL	ADV. VS	// 0 //
96	D-CONTC/15446/2026 CONTC/2357/2026	GOKUL CHANDRA PRADHAN VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
97	D-CONTC/15743/2026 CONTC/2358/2026	SANKAR SENAPATI VS HEMANT SHARMA, I.A.S	ADV. VS	// 0 //
98	D-CONTC/15748/2026 CONTC/2359/2026	PRASANA KUMAR SAHOO VS HEMANT SHARMA, I.A.S	ADV. VS	// 0 //
99	D-CONTC/17028/2026 CONTC/2360/2026	JALENDRA PADHIARY VS COMM.-CUM-SECRETARY TO GOVT. OF ODISHA SC AND ST DEVELOPMENT, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/17198/2026 CONTC/2361/2026	BAPUJI KUMAR SAHOO VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
101	D-CONTC/17399/2026 CONTC/2362/2026	MANJULATA DAS VS VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA	ADV. VS	// 0 //
102	D-CONTC/17457/2026 CONTC/2363/2026	PRAMOD KUMAR DAS VS	LAXMAN BHOI VS	// 0

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103	D-CONTC/17701/2026 CONTC/2364/2026	NITYANANDA BARIK,D.E.O., CUTTACK M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
104	D-CONTC/17706/2026 CONTC/2365/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
105	D-CONTC/17710/2026 CONTC/2366/2026	ABHILASH MEHER VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV VS	// // ()
106	D-CONTC/17712/2026 CONTC/2367/2026	SAMINA BEHERA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
107	D-CONTC/18643/2026 CONTC/2368/2026	REGISTRAR (JUDICIAL). ORISSA HIGH COURT VS COMMISSIONER CUM SECRETARY, RURAL DEVELOPMENT DEPT. ODISHA	ADV. VS	// // ()
108	D-CONTC/17751/2026 CONTC/2369/2026	SUMAN SOURAV VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
109	D-CONTC/17965/2026 CONTC/2370/2026	SAKTI PRASAD ACHARYA VS KIRANDEEP KAUR SAHOTA, I.A.S.	SIDHARTHA SWAIN VS	// // ()
110	D-CRLA/11773/2026 CRLA/387/2026	KRUTIBAS BEHERA@ KRUTTIBAS BEHERA VS STATE OF ODISHA(VIG.)	APARESH BHOI VS	BALASORE VIGILANCE /28 /2012 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000025/2016
111	D-CRLA/10595/2026 CRLA/388/2026	INFORMANT FATHER OF THE VICTIM VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BETNOTI /312 /2021 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000140/2021
112	D-CRLMA/11305/2026 CRLMA/49/2026	SUJATA SAMAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
113	D-CRLMC/11709/2026 CRLMC/1348/2026	LEKKALA PURUSHOTTAM @ LEKKALA PURUSHOTTAM NAIDU VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	//0 J.M.F.C., KUDUMULUGUMMA(Malkangiri) 2(C)CC/0000001/2016

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114	D-CRLMC/10164/2026 CRLMC/1349/2026	SARAT KUMAR SAHOO VS AMITA @ AMITABALA SAHOO	PANCHANAN PANIGRAHI VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) CRREV/0000003/2023
115	D-CRLMC/11430/2026 CRLMC/1350/2026	DIBYANSHU PRASAD DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	MALGODOWN /121 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000273/2021
116	D-CRLMC/11717/2026 CRLMC/1351/2026	URMILA DAS VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000401/2023
117	D-CRLMC/7504/2026 CRLMC/1352/2026	RAKESH KUMAR SINGH VS STATE OF ODISHA	DEO KUMAR AJMERA VS	MAHILA PS SAMBALPUR /31 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000918/2024
118	D-CRLMC/11740/2026 CRLMC/1353/2026	SACHINDRANATH MALLICK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /131 /2010 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000538/2010
119	D-CRLMC/11052/2026 CRLMC/1354/2026	HEMANTA KUMAR PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	SAHID NAGAR P.S. /92 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000214/2026
120	D-CRLMC/11659/2026 CRLMC/1355/2026	SUNITA BHOLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000001/2026
121	D-CRLMC/11359/2026 CRLMC/1356/2026	PRASANTA DHAL@JHATIA@ PRASANT VS STATE OF ODISHA	SRINIBAS SAHOO VS	BARI RAMCHANDRAPUR /579 /2024 JMFC, BARIPAL(Jajapur) CT/0002868/2024
122	D-CRLMC/12041/2026 CRLMC/1357/2026	PATHAN@SWADHIN SINGH VS STATE OF ODISHA	ANKIT PRASAD VS	MADHUPATNA /294 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000189/2025
123	D-CRLMC/11202/2026 CRLMC/1358/2026	DINABANDHU PADHAN VS STATE OF ODISHA	SITAKANTA HOTA VS	//0 A.D.J.,BARGARH(Bargarh) CRREV/0000007/2025
124	D-CRLMC/10289/2026 CRLMC/1359/2026	BANTI @ SK. MOBIN KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /46 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000034/2018
125	D-CRLMC/11644/2026	ROJI NAYAK@JAGNYASENI NAYAK	PRAKASH RANJAN BARIK	//0

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	CRLMC/1360/2026	VS JAYADEV@RABINDRA KUMAR SAHOO	VS	A.D.J.,DEOGARH(Debagarh) CRA/0000004/2024
126	D-CRLMC/10518/2026 CRLMC/1361/2026	AJAY BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	SATYABADI /139 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000057/2025
127	D-CRLMC/11704/2026 CRLMC/1362/2026	MITRA MISHRA VS MANORAMA MISHRA	DEBA KUMAR RATH VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0002413/2020
128	D-CRLMC/9898/2026 CRLMC/1363/2026	LAKSHYAPATI BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BANIGOCHA /43 /2023 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000198/2023
129	D-CRLMC/11112/2026 CRLMC/1364/2026	NABINA PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /89 /2009 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000428/2013
130	D-CRLMC/11848/2026 CRLMC/1365/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	PRAVASH CH JENA VS	BHOGRAI /269 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000462/2025
131	D-CRLMC/9976/2026 CRLMC/1366/2026	BISWA MOHAN MOHANTY VS STATE OF ODISHA	SURYANSHI SRIVASTAVA VS	MALKANGIRI /110 /2017 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000336/2017
132	D-CRLMC/11906/2026 CRLMC/1367/2026	SANJIT SEN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /10 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000033/2026
133	D-CRLMC/11677/2026 CRLMC/1368/2026	PABI @ PABITRA @ PABITRA KUMAR NAYAK @ PABITRA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /94 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000096/2023
134	D-CRLMC/11366/2026 CRLMC/1369/2026	SAHIL NAG@PRITAM NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /349 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000079/2024
135	D-CRLMC/11559/2026 CRLMC/1370/2026	VICKY RANJAN NAYAK VS SUSANA BEHARI	AMIT PRASAD BOSE VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000006/2021
136	D-CRLMC/10340/2026 CRLMC/1371/2026	SABYASACHI PANDA VS	RAMDAS ACHARY VS	SURADA /95 /2013 A.D.J.,BHANJANAGAR(Ganjam)

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137	D-CRLMC/9655/2026 CRLMC/1372/2026	STATE OF ODISHA N.SRINIVASASULU RAO VS N.GEETANJALI	MANOJ KUMAR NAYAK VS	GR/0000177/2013 MAHILA (BERHAMPUR) /65 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR MIS.CASE/0000081/2025
138	D-CRLMC/39406/2025 CRLMC/1373/2026	PABITRA KUMAR DAS VS STATE OF ODISHA	ANIL KUMAR DALAI VS	//0 J.M.F.C.,PIPLI(Puri) ICC/0000074/2017
139	D-CRLMC/11169/2026 CRLMC/1374/2026	BHABATOSH MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	PURIGHAT /174 /2022 2ND A.D.J.,CUTTACK(Cuttack) CRMC/0000048/2024
140	D-CRLMC/11184/2026 CRLMC/1375/2026	BHABATOSH MISHRA VS STATE OF ODISHA	TUNA SAHU VS	PURIGHAT /174 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000949/2022
141	D-CRLMC/11244/2026 CRLMC/1376/2026	SURYANARAYAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	BHADRAK TOWN /18 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000073/2026
142	D-CRLMC/11384/2026 CRLMC/1377/2026	PRADEEP KUMAR PATRA VS SHOBAN KHAN	BHABANI SANKAR DAS VS	//0 J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000167/2020
143	D-CRLMC/11601/2026 CRLMC/1378/2026	PINTU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /49 /2023 SPECIAL JUDGE(POCSO), NABARANGP TR/0000026/2023
144	D-CRLMC/11321/2026 CRLMC/1379/2026	SUSHANTA MISHRA @ SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) ICC/0000002/2022
145	D-CRLMC/9897/2026 CRLMC/1380/2026	NABINA@NAYANA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DASPALLA /67 /2018 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000110/2018
146	D-CRLMP/12013/2026 CRLMP/557/2026	BINOD KUMAR PADHY VS STATE OF ODISHA	SURAJ MOHANTY VS	//0 A.D.J.,CHATRAPUR(Ganjam) CRREV/0000006/2026
147	D-CRLMP/11133/2026 CRLMP/558/2026	ABHAYA CHARAN CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000011/2022

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148	D-CRLMP/11933/2026 CRLMP/559/2026	VICTIM VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	//0 () //
149	D-CRLMP/11402/2026 CRLMP/560/2026	RAJESH KUMAR BEHERA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	DHANUPALI /534 /2024 () //
150	D-CRLMP/11266/2026 CRLMP/561/2026	VICTIM VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	//0 () //
151	D-CRLMP/11272/2026 CRLMP/562/2026	BUDHESWAR SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
152	D-CRLMP/11263/2026 CRLMP/563/2026	PADMALOCHAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR TOWN /41 /2026 () //
153	D-CRLMP/11275/2026 CRLMP/564/2026	BALARAM NANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //
154	D-CRLMP/11651/2026 CRLMP/565/2026	ARABINDA PALLAI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 () //
155	D-CRLMP/11913/2026 CRLMP/566/2026	SARASWATI BRAHMA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JALESWAR /466 /2025 () //
156	D-CRLMP/11351/2026 CRLMP/567/2026	DURYODHAN JENA VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	//0 () //
157	D-CRLMP/10637/2026 CRLMP/568/2026	KAMAL MALLICK @ KAMAL KU. MALLICK @ LALU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 () //
158	D-CRLMP/11045/2026 CRLMP/569/2026	INFORMANT (VICTIM) VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /263 /2026 () //
159	D-CRLREV/11379/2026	DR. ASHOK KUMAR BEHERA	SIDHESWAR MALLIK	CUTTACK VIGILANCE /34 /2013

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	CRLREV/302/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIGILANCE),ANGUL(A CRMC/0000010/2026
160	D-CRLREV/11552/2026 CRLREV/303/2026	KARTIKA LAMA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
161	D-CRLREV/11613/2026 CRLREV/304/2026	JADABA NAIK@JADAB VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 J.M.F.C.,KASHIPUR(Rayagada) MIS.CASE/0000026/2024
162	D-CRP/5104/2026 CRP/20/2026	PURNA CH. JENA VS SARASWATI VIDYA MANDIR,JAJPUR	GANESH PRASAD SAMAL VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) EXECUTION CASE/0000015/2021
163	D-EXP/6581/2026 EXP/59/2026	NIHARIKA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// (//
164	D-FAO/15803/2026 FAO/306/2026	DR. RATNA SENGUPTA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000603/2017
165	D-FAO/15805/2026 FAO/307/2026	RUDRADEV NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000599/2017
166	D-FAO/16591/2026 FAO/308/2026	CHITTARANJAN SINGH DEV SACHAN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000154/2016
167	D-FAO/16966/2026 FAO/309/2026	JAGNESWAR BISHI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000542/2015
168	D-FAO/16979/2026 FAO/310/2026	PRIYAMBADA DEO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000133/2018
169	D-FAO/17003/2026 FAO/311/2026	MATHURA CHANDRA GUIN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000134/2018
170	D-FAO/17004/2026 FAO/312/2026	DR. JAGADISH KUMAR KAR VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/17153/2026 FAO/313/2026	STATE OF ODISHA SWAMI VIVEKANANDA SIKSYANIKETAN,MAYURBHANJ VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000230/2016 // STATE EDUCATION TRIBUNAL,BHUBA
172	D-FAO/17583/2026 FAO/314/2026	JITEN KARMAKAR VS UNION OF INDIA	SATYABAN SAHOO VS	Gia/0000059/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA
173	D-FAO/17680/2026 FAO/315/2026	PUSPAK KUMAR KARSHARMA VS STATE OF ODISHA	AUROBINDA SAHOO VS	Oa/0000158/2024 // STATE EDUCATION TRIBUNAL,BHUBA
174	D-FAO/16556/2026 FAO/316/2026	PRAHALLAD DEHURY VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0001038/2016 // STATE EDUCATION TRIBUNAL,BHUBA
175	D-FAO/17684/2026 FAO/317/2026	SHANTILATA BISWAL VS UNION OF INDIA	KARUNAKAR DAS VS	Gia/0000621/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA
176	D-FAO/16961/2026 FAO/318/2026	SHIVA KUMAR PUROHIT VS STATE OF ODISHA	SANGRAM JENA VS	Oa/0000029/2025 // STATE EDUCATION TRIBUNAL,BHUBA
177	D-FAO/17682/2026 FAO/319/2026	GYANARANJAN PATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	Gia/0000541/2015 // STATE EDUCATION TRIBUNAL,BHUBA
178	D-FAO/17686/2026 FAO/320/2026	RAMAKANTA LENKA VS STATE OF ODISHA	AUROBINDA SAHOO VS	Gia/0000975/2016 // STATE EDUCATION TRIBUNAL,BHUBA
179	D-FAO/16989/2026 FAO/321/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000973/2016 // STATE EDUCATION TRIBUNAL,BHUBA
180	D-FAO/16995/2026 FAO/322/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000050/2019 // STATE EDUCATION TRIBUNAL,BHUBA
181	D-FAO/17000/2026 FAO/323/2026	KABITA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0002219/2017 // STATE EDUCATION TRIBUNAL,BHUBA
				Gia/0000135/2018

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182	D-FAO/17093/2026 FAO/324/2026	SRIDHAR SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000038/2015
183	D-FAO/16969/2026 FAO/325/2026	PADMABATI MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000054/2019
184	D-FAO/16986/2026 FAO/326/2026	SOUDAMINI PAIKRAY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000132/2018
185	D-FAO/15464/2026 FAO/327/2026	MANALOBHA PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001075/2016
186	D-FAO/17158/2026 FAO/328/2026	MANAGING COMMITTEE OF DIMAGADIA HIGH SCHOOL,MAYURBHANJ VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000316/2017
187	D-FAO/16198/2026 FAO/329/2026	DR. SNIGDHA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000487/2014
188	D-FAO/17677/2026 FAO/330/2026	SAMBARI MUNDA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000019/2025
189	D-FAO/16779/2026 FAO/331/2026	DR.MANAS RANJAN NANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002431/2017
190	D-FAO/16797/2026 FAO/332/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000044/2015
191	D-FAO/17679/2026 FAO/333/2026	BIBEKANANDA SINGH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000005/2019
192	D-FAO/17094/2026 FAO/334/2026	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000043/2015
193	D-FAO/17875/2026	RUBYRANI DEY	SUDHANSHU SEKHAR PRATAP	//

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	FAO/335/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000241/2016
194	D-FAO/18051/2026 FAO/336/2026	FANIBHUSAN @ FANIBAHUSAN DAS VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000968/2016
195	D-MACA/16274/2026 MACA/385/2026	BASANTA KUMAR PRADHAN VS BIRENDRA MAHANTA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000082/2022
196	D-MACA/16772/2026 MACA/386/2026	SUSHILA SADANGI VS IFFCO-TOKIO GENERAL INSURANCE CO. LTD.,SAMBALPUR	GYANENDRA CHANDRA SWAIN VS	// A.D.J.,KANTABANJI(Balangir) Mac/0000001/2025
197	D-MACA/16285/2026 MACA/387/2026	LIPIMA PRADHAN VS SUNILA NAYAK	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000157/2019
198	D-MACA/16334/2026 MACA/388/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,ANGUL VS SUBHASHMITA PATRA	NITISH KUMAR MISHRA VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000051/2024
199	D-MACA/42218/2025 MACA/389/2026	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,BBSR VS CHITTA RANJAN SAHOO	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000104/2023
200	D-MATA/16831/2026 MATA/143/2026	ANWAR JERI KUJUR VS ANISHA MOHANTY	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000028/2024
201	D-MATA/16834/2026 MATA/144/2026	ANADI CHARAN SAHOO VS MITALI SAHOO	BYOMAKESH TRIPATHY VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000063/2025
202	D-RPFAM/17521/2026 RPFAM/118/2026	BASANTI PARIDA VS NATHURAM PARIDA	SARASWATI SENAPATI VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000081/2025
203	D-RPFAM/16837/2026 RPFAM/119/2026	GANESWAR BEHERA VS NIBEDITA BEHERA	BYOMAKESH TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000068/2024
204	D-RSA/50951/2025 RSA/206/2026	JAYANARAYAN BEHERA VS	SUSHANT KUMAR PRADHAN VS	// A.D.J.,BALASORE(Baleshwar)

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205	D-RSA/15994/2026 RSA/207/2026	CHITTARANJAN BEHERA RAGHUNATH PANIGRAHI VS USHARANI PANIGRAHI	PRABHASI NAYAK VS	RFA/0000055/2009 // DISTRICT & SESIONS JUDGE,BHUBANE
206	D-RSA/15033/2026 RSA/208/2026	PURUSOTTAM BIDRIKA VS SHANTI BANJALIKA	BUDHIRAM DAS VS	RFA/0000027/2025 // A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
207	D-RVWPET/29398/2025 RVWPET/104/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD., SAMBALPURSANTOSH KUMAR MOHANTY VS GOPAL CHHATRIA	VS	RFA/0000003/2024 // ()
208	D-STREV/14224/2026 STREV/28/2026	M/S. SESA STERLITE LIMITED., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000026/2024
209	D-STREV/14259/2026 STREV/29/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000016/2024
210	D-STREV/14241/2026 STREV/30/2026	M/S. SESA STERLITE LTD.,(NOW M/S.VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000031/2024
211	D-TRPCRL/11815/2026 TRPCRL/35/2026	KRISHNA MODI VS STATE OF ODISHA	BIDYADHAR MANSING VS	JATNI P.S. /507 /2025 J.M.F.C.,JATNI(Khordha) GR/0000871/2025
212	D-WA/14923/2026 WA/609/2026	STATE OF ODISHA VS EKADASI SENAPATI	SASWAT DAS,A.G.A VS	// () //
213	D-WA/15788/2026 WA/610/2026	STATE OF ODISHA VS SUVENDU KUMAR SAHOO	PRABIR KUMAR RAY,A.G.A VS	// () //
214	D-WA/15971/2026 WA/611/2026	SASMITA PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
215	D-WP(C)/17370/2026 WP(C)/12623/2026	TAPAN KUMAR BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //

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216	D-WP(C)/16516/2026 WP(C)/12624/2026	SUMIT JAIN VS ASST COMMISSIONER OF INCOME TAX, ROURKELA CIRCLE ,SUNDARGARH	MADHAB LAL AGARWAL VS	// 0 //
217	D-WP(C)/15522/2026 WP(C)/12625/2026	RASMITA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
218	D-WP(C)/17439/2026 WP(C)/12626/2026	PANDAVA TANUJA @ P.TANUJA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	D-WP(C)/15570/2026 WP(C)/12627/2026	SABITRI KUMARI HOTTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
220	D-WP(C)/8535/2026 WP(C)/12628/2026	SRI BATESWAR MAHADEV BIJE, NIJGAON, PURI VS COMMISSIONER, CONSOLIDATION ODISHA, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
221	D-WP(C)/16753/2026 WP(C)/12629/2026	AJAYA KUMAR SARANGI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
222	D-WP(C)/17429/2026 WP(C)/12630/2026	NAGENDRA KUMAR SUBUDHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
223	D-WP(C)/17449/2026 WP(C)/12631/2026	RAJESH KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
224	D-WP(C)/17428/2026 WP(C)/12632/2026	BISWAJIT MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
225	D-WP(C)/17450/2026 WP(C)/12633/2026	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	D-WP(C)/17431/2026 WP(C)/12634/2026	RATNALA RAJESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
227	D-WP(C)/17438/2026	UMA RANI SAHU	BIRAJA PRASANNA DAS	//

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	WP(C)/12635/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/15951/2026 WP(C)/12636/2026	AMINA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
229	D-WP(C)/17966/2026 WP(C)/12637/2026	NABIN CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
230	D-WP(C)/15702/2026 WP(C)/12638/2026	CHANDINI MUNDARI VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
231	D-WP(C)/15952/2026 WP(C)/12639/2026	KAMALINI BAGHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/17403/2026 WP(C)/12640/2026	PURNA CHANDRA BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/16685/2026 WP(C)/12641/2026	SASMITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
234	D-WP(C)/15856/2026 WP(C)/12642/2026	DIPTIMAYEE DAS VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //
235	D-WP(C)/18220/2026 WP(C)/12643/2026	ASHOK KUMAR BAL VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
236	D-WP(C)/16906/2026 WP(C)/12644/2026	LIPIKA PRIYADARSANI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
237	D-WP(C)/15934/2026 WP(C)/12645/2026	SARAT KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
238	D-WP(C)/17319/2026 WP(C)/12646/2026	GOURANGA CHARAN NAIK VS	HARA PRASAD RATH VS	// 0

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239	D-WP(C)/16565/2026 WP(C)/12647/2026	STATE OF ODISHA LAXMI KUMARI PATRO VS	SUBHADUTTA ROUTRAY VS	// // ()
240	D-WP(C)/16580/2026 WP(C)/12648/2026	STATE OF ODISHA SUPARNA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // ()
241	D-WP(C)/16584/2026 WP(C)/12649/2026	STATE OF ODISHA RASMI BADU VS	SUBHADUTTA ROUTRAY VS	// // ()
242	D-WP(C)/16666/2026 WP(C)/12650/2026	STATE OF ODISHA SWASTI TAPA JENA VS	SUBHADUTTA ROUTRAY VS	// // ()
243	D-WP(C)/18434/2026 WP(C)/12651/2026	STATE OF ODISHA NIKUNJA BIHARI SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
244	D-WP(C)/15909/2026 WP(C)/12652/2026	THE CENTRAL BOARD OF DIRECT TAXES, NEW DELHI KASTU GARNAIK VS	DURGESH NARAYAN RATH VS	// // ()
245	D-WP(C)/17418/2026 WP(C)/12653/2026	STATE OF ODISHA SAILABALA ACHARYA VS	RAMAKRISHNA BISOI VS	// // ()
246	D-WP(C)/17621/2026 WP(C)/12654/2026	STATE OF ODISHA SUBASH CHANDRA PATTNAIK VS	BIJAY KUMAR BEHERA VS	// // ()
247	D-WP(C)/15875/2026 WP(C)/12655/2026	STATE OF ODISHA HARIHAR MOHANTY VS	PABITRA KUMAR BEHERA VS	// // ()
248	D-WP(C)/4808/2026 WP(C)/12656/2026	STATE OF ODISHA MURALIDHAR BISWAL VS	RANJIT SAMAL VS	// // ()
249	D-WP(C)/17252/2026 WP(C)/12657/2026	STATE OF ODISHA RASMITA NAIK VS	HARIPAD MOHANTY VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/15047/2026 WP(C)/12658/2026	KISHORE CHANDRA NAYAK VS UNION OF INDIA	PREMRAJ GOUDA VS	// 0 //
251	D-WP(C)/17419/2026 WP(C)/12659/2026	MANASI RANI PARIDA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
252	D-WP(C)/16872/2026 WP(C)/12660/2026	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
253	D-WP(C)/15050/2026 WP(C)/12661/2026	HARIHARA JADABA VS UNION OF INDIA	PREMRAJ GOUDA VS	// 0 //
254	D-WP(C)/17513/2026 WP(C)/12662/2026	DAITARI DALEI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
255	D-WP(C)/17803/2026 WP(C)/12663/2026	ANURADHA CHAND VS CHANDRA MOHAN CHAND	MANASI MOHAPATRA VS	// 0 //
256	D-WP(C)/17417/2026 WP(C)/12664/2026	RAJIB LOCHAN PRUSTY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
257	D-WP(C)/17989/2026 WP(C)/12665/2026	M/S PAREMON CHEMICALS PVT. LTD., GANJAM VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
258	D-WP(C)/18099/2026 WP(C)/12666/2026	M/S BHARTI TELEMEDIA LIMITED, BBSR VS COMMISSIONER OF CT AND GST, ORISSA	KAJAL SAHOO VS	// 0 //
259	D-WP(C)/18580/2026 WP(C)/12667/2026	M/S CHARIOT RESORT AND SPA, PURI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
260	D-WP(C)/15887/2026 WP(C)/12668/2026	K. KRISHNANANDA PRABHU VS STATE OF ODISHA	PRABHUDUTTA ACHARYA VS	// 0 //
261	D-WP(C)/15328/2026	KARUNAKAR DAS	GYANA RANJAN SETHI	//

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	WP(C)/12669/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17681/2026 WP(C)/12670/2026	GHENU BADAM VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
263	D-WP(C)/18066/2026 WP(C)/12671/2026	BABITA BEHERA VS STATE OF ODISHA	SUPRAVA BEHERA VS	// 0 //
264	D-WP(C)/18429/2026 WP(C)/12672/2026	M/S PRANATI PANDA, JAJPUR VS THE COMMISSIONER, CGST,CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
265	D-WP(C)/16679/2026 WP(C)/12673/2026	ANITA ANSUMALI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
266	D-WP(C)/17166/2026 WP(C)/12674/2026	DR.KALI PRASAD BEHERA VS STATE OF ODISHA	SHITTA RANJAN LENKA VS	// 0 //
267	D-WP(C)/17805/2026 WP(C)/12675/2026	RINA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/17806/2026 WP(C)/12676/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/17814/2026 WP(C)/12677/2026	GOPABANDHU BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
270	D-WP(C)/18556/2026 WP(C)/12678/2026	PATRIPAL SERVICE CO-OPERATIVE SOCIETY LTD.,BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
271	D-WP(C)/17816/2026 WP(C)/12679/2026	LAXMI PRIYA MOHNATY @ SAMANTA VS CHINMAYA KUMAR SAMANTA	CHITTA RANJAN PATTNAIK VS	// 0 //
272	D-WP(C)/14830/2026 WP(C)/12680/2026	M/S. JAISWAL STEEL AND CO., SUNDARGARH VS	ABDUL MUQSID VS	// 0

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273	D-WP(C)/17949/2026 WP(C)/12681/2026	ODISHA SALES TAX TRIBUNAL, CUTTACK NIRANJAN BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
274	D-WP(C)/17225/2026 WP(C)/12682/2026	SMRUTI RANJAN SAHOO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	SAUMYA RANJAN MISHRA VS	// () //
275	D-WP(C)/18053/2026 WP(C)/12683/2026	PUSPALATA SA VS MAHANADI COALFIELDS LIMITED	AMIYA KUMAR BEHERA VS	// () //
276	D-WP(C)/15929/2026 WP(C)/12684/2026	MANORAMA MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
277	D-WP(C)/16125/2026 WP(C)/12685/2026	DEEPAK RANJAN PRADHAN VS UNION OF INDIA	BASUDEV BARIK VS	// () //
278	D-WP(C)/15599/2026 WP(C)/12686/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //
279	D-WP(C)/16196/2026 WP(C)/12687/2026	RAMA CHANDRA PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
280	D-WP(C)/18572/2026 WP(C)/12688/2026	PRAGATI MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
281	D-WP(C)/16303/2026 WP(C)/12689/2026	ADDITIONAL DISTRICT EDUCATION OFFICER, DHENKANAL VS DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, JHARSHUGUDA	HIMANSHU BHUSAN DASH VS	// () //
282	D-WP(C)/17703/2026 WP(C)/12690/2026	AMIT RAJ VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
283	D-WP(C)/15416/2026 WP(C)/12691/2026	SATYABRATA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //

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284	D-WP(C)/18554/2026 WP(C)/12692/2026	KEDARNATH SASMAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
285	D-WP(C)/16672/2026 WP(C)/12693/2026	SAGNIKA PATTANAIAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
286	D-WP(C)/17566/2026 WP(C)/12694/2026	MAHARAJ BADASETH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
287	D-WP(C)/17795/2026 WP(C)/12695/2026	JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/17623/2026 WP(C)/12696/2026	SYAMARANI NAYAK VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
289	D-WP(C)/15936/2026 WP(C)/12697/2026	MANAGING COMMITTEE OF HIRLIPALI HIGH SCHOOL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	D-WP(C)/16065/2026 WP(C)/12698/2026	DUKHIA MUNDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
291	D-WP(C)/16943/2026 WP(C)/12699/2026	BASANTA PADHAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
292	D-WP(C)/16453/2026 WP(C)/12700/2026	B. MALLESWAR RAO VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
293	D-WP(C)/17973/2026 WP(C)/12701/2026	M/S.SAI METALIKS INDIA PRIVATE LTD.,BHUBANESWAR VS STATE TAX OFFICER, CT AND GST BHUBANESWAR-II CIRCLE, BHUBANESWAR	DAITARI BEHERA VS	// 0 //
294	D-WP(C)/17661/2026 WP(C)/12702/2026	SATISH CHANDRA CHHOTRAY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
295	D-WP(C)/16967/2026	SATYANARAYAN TRIPATHY	SATYAJIT MOHAPATRA (2)	//

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	WP(C)/12703/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/15866/2026 WP(C)/12704/2026	M/S.ASHISH KUMAR BEHERA(TRADE NAME M/S. SOUDAMINI ROADWAYS), KENDUKUI	PRATIK KURMY	// 0
		VS THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXISE, KEONJHAR	VS	0 //
297	D-WP(C)/15878/2026 WP(C)/12705/2026	SWETAPADMA INSTITUTE OF NURSING AND MEDICAL SCIENCE, PURI	PRATIK DASH	// 0
		VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/17542/2026 WP(C)/12706/2026	HIMANSHU RANJAN MISHRA @ HIMANSHU RANJAN MISHRA	KOUSIK ANANDA GURU	// 0
		VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/16877/2026 WP(C)/12707/2026	DURGA PRASAD NATH SHARMA	BADRINARAYAN PANDA	// 0
		VS REGIONAL MANAGER, INDIAN OVERSEAS BANK, BHUBANESWAR	VS	0 //
300	D-WP(C)/14306/2026 WP(C)/12708/2026	SAKUNTALA SAMANTARA	GYANA RANJAN MAHAPATRA	// 0
		VS PURI MUNICIPAL CORPORATION, PURI	VS	0 //
301	D-WP(C)/17808/2026 WP(C)/12709/2026	PRAFULLA BEHERA	JAGANNATH BHUYAN	// 0
		VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/17519/2026 WP(C)/12710/2026	BIJAY KUMAR SETHI	TRIBIKRAM MAHAPATRA	// 0
		VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/18375/2026 WP(C)/12711/2026	BASANTI SWAIN	SONALI PANDA	// 0
		VS CHIEF EXECUTIVE ENGINEER(ELECTRICAL, TPCODL, CUTTACK CIRCLE), CUTTACK	VS	0 //
304	D-WP(C)/15918/2026 WP(C)/12712/2026	PURANDAR KUMAR BHAL	RABI NARAYAN PANDA	// 0
		VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/17934/2026 WP(C)/12713/2026	AKHAYA KUMAR MOHAPATRA	DIGAMBARA MISHRA	// 0
		VS STATE OF ORISSA	VS	0 //
306	D-WP(C)/15955/2026 WP(C)/12714/2026	SAMBIT KUMAR PARHI	SANJAY KUMAR PATRA	// 0
		VS	VS	0

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307	D-WP(C)/16529/2026 WP(C)/12715/2026	STATE OF ODISHA SATYABHAMA BARIK VS	MAHENDRA PRASAD MOHANTY VS	// // ()
308	D-WP(C)/16165/2026 WP(C)/12716/2026	STATE OF ODISHA SASHIBHUSAN TRIPATHY VS	JEETENDRA KUMAR PRATHARI VS	// // ()
309	D-WP(C)/17079/2026 WP(C)/12717/2026	STATE OF ODISHA BIKRAM KISHORE DASH VS	BIJAY KUMAR BEHERA VS	// // ()
310	D-WP(C)/16185/2026 WP(C)/12718/2026	STATE OF ODISHA SHAIK SHALIM VS	SOU MENDRA KUMAR NAYAK VS	// // ()
311	D-WP(C)/15997/2026 WP(C)/12719/2026	THE COMMISSIONER CT AND GST, ODISHA, CUTTACK TRILOCHAN BEHERA VS	ARUNA NAYAK VS	// // ()
312	D-WP(C)/16526/2026 WP(C)/12720/2026	STATE OF ODISHA SATYABHAMA BARIK VS	MAHENDRA PRASAD MOHANTY VS	// // ()
313	D-WP(C)/18578/2026 WP(C)/12721/2026	STATE OF ODISHA NARENDRA KUMAR BARIK VS	TAPAN KUMAR BISWAL VS	// // ()
314	D-WP(C)/17904/2026 WP(C)/12722/2026	STATE OF ODISHA M/S K.R.MOTORS, KENDRAPARA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
315	D-WP(C)/18408/2026 WP(C)/12723/2026	INDIAN OVERSEAS BANK, JAJPUR SHANTILATA SENAPATI VS	DEBAKANTA MOHANTY VS	// // ()
316	D-WP(C)/17440/2026 WP(C)/12724/2026	STATE OF ODISHA NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS	PRADIPTA KISHORE BHUYAN VS	// // ()
317	D-WP(C)/18584/2026 WP(C)/12725/2026	STATE OF ODISHA SANDHYARANI MAHANTA VS	DEBI PRASAD DHALSAMANTA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/17928/2026 WP(C)/12726/2026	RASHMITA SAHU VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
319	D-WP(C)/17768/2026 WP(C)/12727/2026	ALL ORISSA ADVOCATE CLERKS ASSOCIATION, CUTTACK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
320	D-WP(C)/17926/2026 WP(C)/12728/2026	SHYAMA RANI MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
321	D-WP(C)/15962/2026 WP(C)/12729/2026	BHAIRAB CHARAN PATTNAIK VS THE COMMISSIONER CUM SECY, R.D.DEPT, GOVT.OF ODISHA	SATYAJEET MUKHARJEE VS	// 0 //
322	D-WP(C)/18398/2026 WP(C)/12730/2026	BISWAJIT MAHARANA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
323	D-WP(C)/16542/2026 WP(C)/12731/2026	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
324	D-WP(C)/12003/2026 WP(C)/12732/2026	MADHUSUDHAN SIKHYA NIVAS, DHENKANAL VS TAHASILDAR GONDIA, DHENKANAL	SHYAMANANDA JENA VS	// 0 //
325	D-WP(C)/15972/2026 WP(C)/12733/2026	SUMITA NAYAK VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //
326	D-WP(C)/16052/2026 WP(C)/12734/2026	RAJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
327	D-WP(C)/16073/2026 WP(C)/12735/2026	THE DIVISIONAL COMMERCIAL MANAGER EAST COAST RAILWAY VS THE STATE CONSUMER DISPUTE REDRESSAL COMMISSION	BHABANI SHANKAR RAYAGURU, S.P.C VS	// 0 //
328	D-WP(C)/18484/2026 WP(C)/12736/2026	OMSHREE INFRA TECH PRIVATE LIMITED, KHURDA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
329	D-WP(C)/17506/2026	NIRMAL SAMADAR	RAJIB LOCHAN PATTNAIK	//

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	WP(C)/12737/2026	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/15999/2026 WP(C)/12738/2026	BHOLESWAR PRUSTY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
331	D-WP(C)/18045/2026 WP(C)/12739/2026	REETA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
332	D-WP(C)/17750/2026 WP(C)/12740/2026	MOHAN DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
333	D-WP(C)/18587/2026 WP(C)/12741/2026	RAMAKRUSHNA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
334	D-WP(C)/18069/2026 WP(C)/12742/2026	M/S MAA JAY DURGA CONSTRUCTION VS CHIEF COMMISSIONER OF CT AND GST, ODISHA	ASIT KUMAR DASH VS	// 0 //
335	D-WP(C)/16546/2026 WP(C)/12743/2026	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
336	D-WP(C)/17622/2026 WP(C)/12744/2026	ALOK KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
337	D-WP(C)/17696/2026 WP(C)/12745/2026	PRATIMA PALEI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
338	D-WP(C)/18538/2026 WP(C)/12746/2026	DURGA PRASAD MOHANTY VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
339	D-WP(C)/18111/2026 WP(C)/12747/2026	M/S LORD LINGARAJ AGENCY, BHUBANESWAR VS AUTHORIZED OFFICER, BANK OF BARODA	NALINI KANTA DASH VS	// 0 //
340	D-WP(C)/18542/2026 WP(C)/12748/2026	SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS (SPCA) ALL INDIA, ODISHA, SOAN VS	GYANA RANJAN MOHANTY VS	// 0

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341	D-WP(C)/18443/2026 WP(C)/12749/2026	STATE OF ODISHA TRUPTI ROUT VS	MANOJ KUMAR MOHANTY VS	// // 0
342	D-WP(C)/18576/2026 WP(C)/12750/2026	STATE OF ODISHA MAYUR KUMAR PATEL VS	AMIT PRASAD BOSE VS	// // 0
343	D-WP(C)/17573/2026 WP(C)/12751/2026	STATE OF ODISHA PRASANNA KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
344	D-WP(C)/17846/2026 WP(C)/12752/2026	STATE OF ODISHA SARIPUTTA MISHRA VS	PARSURAM MOHAPATRA VS	// // 0
345	D-WP(C)/17578/2026 WP(C)/12753/2026	STATE OF ODISHA BISHNUPRIYA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
346	D-WP(C)/18262/2026 WP(C)/12754/2026	STATE OF ODISHA HADIANI SINGH VS	ALOK KUMAR PANDA VS	// // 0
347	D-WP(C)/18591/2026 WP(C)/12755/2026	STATE OF ODISHA Dr. ALFA SHARMA VS	DURGESH NARAYAN RATH VS	// // 0
348	D-WP(C)/17356/2026 WP(C)/12756/2026	STATE OF ODISHA HIMALIN SAHOO VS	BIJAY KUMAR BEHERA VS	// // 0
349	D-WP(C)/18635/2026 WP(C)/12757/2026	STATE OF ODISHA BABULI NAIK VS	PARTHA SARATHI DAS VS	// // 0
350	D-WP(C)/17502/2026 WP(C)/12758/2026	STATE OF ODISHA M/S.OLIVELINE BATHROOM DECORIUM PVT.LTD, KHURDHA VS	SUDEEPTA KUMAR SINGH VS	// // 0
351	D-WP(C)/18415/2026 WP(C)/12759/2026	STATE OF ODISHA PRABASINI CHAKRA VS	SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/17881/2026 WP(C)/12760/2026	JANMAJOY NAIK VS BAR COUNCIL OF INDIA, NEW DELHI	SUMIT KUMAR MOHANTY VS	// 0 //
353	D-WP(C)/18267/2026 WP(C)/12761/2026	M/S STRIDE HOSPITAL PVT. LTD., BHUBANESWAR VS SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST, BHUBANESWAR	ARYA TRIPATHY VS	// 0 //
354	D-WP(C)/17579/2026 WP(C)/12762/2026	KUMARI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
355	D-WP(C)/18283/2026 WP(C)/12763/2026	SUBASH CHANDRA MOHAPATRA VS STATE POLLUTION CONTROL BOARD, KHURDA	SIDHANT DAS VS	// 0 //
356	D-WP(C)/17532/2026 WP(C)/12764/2026	ANANTA PRADHAN VS RATNAKAR PRADHAN	AMIT PRASAD BOSE VS	// 0 //
357	D-WP(C)/18287/2026 WP(C)/12765/2026	SATYA NARAYAN DASH VS STATE POLLUTION CONTROL BOARD, KHURDA	SIDHANT DAS VS	// 0 //
358	D-WP(C)/17753/2026 WP(C)/12766/2026	PRANATI RANJAN PATTANAIAK VS THE BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK	SAUMYA RANJAN PRADHAN VS	// 0 //
359	D-WP(C)/16013/2026 WP(C)/12767/2026	SUDHA KRUSHNA DUTTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
360	D-WP(C)/17766/2026 WP(C)/12768/2026	SOUMYA RANJAN SAHOO VS THE BRANCH MANAGER, KOTAK MAHINDRA BANK, CUTTACK	SAUMYA RANJAN PRADHAN VS	// 0 //
361	D-WP(C)/11868/2026 WP(C)/12769/2026	RAMAKANTA SIPKA VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BALANGIR	ASHIS KUMAR MISHRA VS	// 0 //
362	D-WP(C)/16137/2026 WP(C)/12770/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR VS THE REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	ANISH TRIPATHY, A.G.A VS	// 0 //
363	D-WP(C)/18405/2026	M/S CHANDAN PATRA, BBSR	CHOUDHURY SATYAJIT MISHRA	//

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	WP(C)/12771/2026	VS UNION OF INDIA	VS	0 //
364	D-WP(C)/17568/2026 WP(C)/12772/2026	PRASANNA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
365	D-WP(C)/14178/2026 WP(C)/12773/2026	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
366	D-WP(C)/17604/2026 WP(C)/12774/2026	AMARENDRA GARABADU VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
367	D-WP(C)/17572/2026 WP(C)/12775/2026	BHAGYALAXMI CHOUDHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
368	D-WP(C)/18606/2026 WP(C)/12776/2026	MADHAB KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
369	D-WP(C)/16519/2026 WP(C)/12777/2026	RAGHUNATH PRAMANIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
370	D-WP(C)/17910/2026 WP(C)/12778/2026	PRAKASH KUMAR PATTNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
371	D-WP(C)/13846/2026 WP(C)/12779/2026	VICTIM VS DISTRICT LEGAL SERVICES AUTHORITY, KHURDA	SAMBIT PANIGRAHI VS	// 0 //
372	D-WP(C)/16080/2026 WP(C)/12780/2026	BABA BAIDYANATH VARIETY STORE, NAYAGARH VS UNION OF INDIA	KABIRAJ PRADHAN VS	// 0 //
373	D-WP(C)/18124/2026 WP(C)/12781/2026	DULURAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
374	D-WP(C)/14826/2026 WP(C)/12782/2026	P.DHARMA VS	SRIKANTA MAHUNTA VS	// 0

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375	D-WP(C)/17725/2026 WP(C)/12783/2026	STATE OF ODISHA UGRASENA RANABIDA VS	NIRANJAN BISWAL VS	// // ()
376	D-ABLAPL/11316/2026 ABLAPL/4604/2026	STATE OF ODISHA AKHI SAHU @ AKSHYA KUMAR SAHOO VS	BIPIN KUMAR NAYAK VS	// KAKATAPUR /121 /2026 ()
377	D-ABLAPL/11298/2026 ABLAPL/4605/2026	STATE OF ODISHA SURESH CHANDRA ROUL VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /67 /2026 ()
378	D-ABLAPL/11320/2026 ABLAPL/4606/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	BIPIN KUMAR NAYAK VS	// PURI TOWN /196 /2026 ()
379	D-ABLAPL/11300/2026 ABLAPL/4607/2026	STATE OF ODISHA BISWAJIT SAHU VS	ARUN KUMAR BUDHIA VS	// SASON /94 /2026 ()
380	D-ABLAPL/11303/2026 ABLAPL/4608/2026	STATE OF ODISHA NILU SETHI @ NIRANJAN SETHY VS	KABIRAJ PRADHAN VS	// PATTAMUNDAI /347 /2025 ()
381	D-ABLAPL/11383/2026 ABLAPL/4609/2026	STATE OF ODISHA SAFINA BIBI @ SAPINA BIBI VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /87 /2026 ()
382	D-ABLAPL/10363/2026 ABLAPL/4610/2026	STATE OF ODISHA BANAMALI DORA @ BANA DORA VS	JNYANANANDA PANDA VS	// LANJIGARH /24 /2026 ()
383	D-ABLAPL/10391/2026 ABLAPL/4611/2026	STATE OF ODISHA CHANDAN @ DILIP BADAJENA VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /217 /2024 ()
384	D-ABLAPL/11386/2026 ABLAPL/4612/2026	STATE OF ODISHA FAKIR @ RABINDRA PRADHAN VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /28 /2018 ()
385	D-ABLAPL/11556/2026 ABLAPL/4613/2026	STATE OF ODISHA SITANATH BARIK VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	// JALESWAR /224 /2026 () //

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386	D-ABLAPL/11387/2026 ABLAPL/4614/2026	SANJEEB KUMAR PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
387	D-ABLAPL/11426/2026 ABLAPL/4615/2026	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /101 /2026 () //
388	D-ABLAPL/11555/2026 ABLAPL/4616/2026	JAGANNATH BARIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /224 /2026 () //
389	D-ABLAPL/11429/2026 ABLAPL/4617/2026	CHINTAMANI PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	HANDAPA /59 /2026 () //
390	D-ABLAPL/10567/2026 ABLAPL/4618/2026	LAXMI PRIYA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PIPLI /125 /2026 () //
391	D-ABLAPL/11431/2026 ABLAPL/4619/2026	DEBENDRA GIRI VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /96 /2026 () //
392	D-ABLAPL/10642/2026 ABLAPL/4620/2026	DEBAKI ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /114 /2026 () //
393	D-ABLAPL/10767/2026 ABLAPL/4621/2026	BAIDYANATH ROUSTRAY @ BABIN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOBINDAPUR /85 /2026 () //
394	D-ABLAPL/11452/2026 ABLAPL/4622/2026	NIRANJANA MAHARANA @ NIRANJAN MOHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /121 /2026 () //
395	D-ABLAPL/10803/2026 ABLAPL/4623/2026	SANJEEV KUMAR NAIK VS UNION OF INDIA	AMIT KUMAR SAHU VS	//0 () //
396	D-ABLAPL/11445/2026 ABLAPL/4624/2026	JYOTIRMAYEE MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHATILI /84 /2026 () //
397	D-ABLAPL/11448/2026	ANKUSH BAL	BHARAT BHUSAN ROUSTRAY	BARGARH /178 /2026

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	ABLAPL/4625/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11007/2026 ABLAPL/4626/2026	BUDHADEV GIRI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TUMUSINGA /232 /2025 () //
399	D-ABLAPL/11017/2026 ABLAPL/4627/2026	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	/ /0 () //
400	D-ABLAPL/11114/2026 ABLAPL/4628/2026	RAHIMA BIBI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	TIRTOL /422 /2025 () //
401	D-ABLAPL/11216/2026 ABLAPL/4629/2026	ATUL BANSAL VS STATE OF ODISHA(GST)	SATYA RANJAN MULIA VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar 2(C)CC/0000038/2020
402	D-ABLAPL/11242/2026 ABLAPL/4630/2026	SAROJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /10 /2026 () //
403	D-ABLAPL/11453/2026 ABLAPL/4631/2026	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /240 /2017 () //
404	D-ABLAPL/11503/2026 ABLAPL/4632/2026	BIJAY KUMAR BARIK @ BIJAY BARIK VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /139 /2026 () //
405	D-ABLAPL/11468/2026 ABLAPL/4633/2026	SANTOSH DAKUA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /92 /2025 () //
406	D-ABLAPL/11352/2026 ABLAPL/4634/2026	BIJAYA KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /136 /2026 () //
407	D-ABLAPL/11470/2026 ABLAPL/4635/2026	SAROJ SAHOO @ SAROJ KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //
408	D-ABLAPL/11476/2026 ABLAPL/4636/2026	SUKANTI PARIDA VS	DIBYA JYOTI SAHOO VS	BALASORE SADAR /146 /2026 ()

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409	D-ABLAPL/11389/2026 ABLAPL/4637/2026	STATE OF ODISHA MARKANDA DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
410	D-ABLAPL/11439/2026 ABLAPL/4638/2026	STATE OF ODISHA SIBANANDA SENDHA VS	SIDHARTHA DAS VS	// LAHUNIPADA /100 /2026 ()
411	D-ABLAPL/7829/2026 ABLAPL/4639/2026	STATE OF ODISHA TUKUNA @ SUSHANTA MALIK VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /67 /2026 ()
412	D-ABLAPL/9203/2026 ABLAPL/4640/2026	STATE OF ODISHA AMIT KUMAR NAYAK VS	SAMARENDRA BAHADUR VS	// BANSADA /55 /2026 ()
413	D-ABLAPL/11522/2026 ABLAPL/4641/2026	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	ASHREET BEHERA VS	// GRAM GANJAM /270 /2025 ()
414	D-ABLAPL/11012/2026 ABLAPL/4642/2026	STATE OF ODISHA MD. ARSAD ANSARI VS	RUDRA NARAYAN PARIJA VS	// KUTRA /22 /2026 ()
415	D-ABLAPL/11502/2026 ABLAPL/4643/2026	STATE OF ODISHA MANGULU PATRO VS	BISWAJIT NAYAK VS	// DIGAPAHANDI /147 /2026 ()
416	D-ABLAPL/11551/2026 ABLAPL/4644/2026	STATE OF ODISHA PRAMILA MALIK VS	ABHAS MOHANTY VS	// BHADRAK RURAL /51 /2026 ()
417	D-ABLAPL/11540/2026 ABLAPL/4645/2026	STATE OF ODISHA SOURAV SARAOGI VS	ALOK KUMAR MOHAPATRA VS	// CHANDRASEKHARPUR /259 /2026 ()
418	D-ABLAPL/11548/2026 ABLAPL/4646/2026	STATE OF ODISHA GAYATRI BAITHARU VS	ARIJEET MISHRA VS	// MELCHHAMUNDA /205 /2024 ()
419	D-ABLAPL/11595/2026 ABLAPL/4647/2026	STATE OF ODISHA DILIP KIRO VS	RUDRA NARAYAN PARIJA VS	// KUTRA /313 /2025 ()
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420	D-ABLAPL/11674/2026 ABLAPL/4648/2026	PRIYANKA KHANDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KAMARDA /85 /2026 () //
421	D-ABLAPL/11597/2026 ABLAPL/4649/2026	RADHASHYAM BARIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RASGOBINDPUR /183 /2026 () //
422	D-ABLAPL/11598/2026 ABLAPL/4650/2026	SASHI BEHERA VS STATE OF ODISHA	JAGAJIT PANDA VS	NAYAGARH SADAR /68 /2026 () //
423	D-ABLAPL/11599/2026 ABLAPL/4651/2026	LIPU MALLIK @ MANOJ MALLIK VS STATE OF ODISHA	BHARATI DASH VS	NARASINGHPUR /76 /2026 () //
424	D-ABLAPL/11605/2026 ABLAPL/4652/2026	UPENDRA KUMAR PRADHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 J.M.F.C,UMERKOTE(Nabarangapur) ICC/0000001/2026
425	D-ABLAPL/11416/2026 ABLAPL/4653/2026	RANJAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ITAMATI /95 /2026 () //
426	D-ABLAPL/11604/2026 ABLAPL/4654/2026	SARITA MOHAN MAHUNTA @ DAKTAR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /119 /2026 () //
427	D-ABLAPL/11478/2026 ABLAPL/4655/2026	SUBODH KUMAR BEHERA @ SUBODH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //
428	D-ABLAPL/11675/2026 ABLAPL/4656/2026	SUSHIL KUMAR KHANDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KAMARDA /85 /2026 () //
429	D-ABLAPL/11480/2026 ABLAPL/4657/2026	PITAMBAR MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAHUNIPADA /59 /2026 () //
430	D-ABLAPL/10793/2026 ABLAPL/4658/2026	RELATION OF THE VICTIM VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BYREE /90 /2026 () //
431	D-ABLAPL/11512/2026	NIRANJAN BEHERA	JAYADEBA BEHERA	BANAPUR P.S. /125 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4659/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/11482/2026 ABLAPL/4660/2026	SIDDHU @ SINDHU GOCHHAYAT @ SIDHANT GOCHHAYAT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-7 /80 /2026 () //
433	D-ABLAPL/11246/2026 ABLAPL/4661/2026	BIKASH MALIK VS STATE OF ODISHA	SIBU DAS VS	NIKIRAI /306 /2025 () //
434	D-ABLAPL/11486/2026 ABLAPL/4662/2026	ABHISHEK DEY @ ABHISEK DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //
435	D-ABLAPL/11490/2026 ABLAPL/4663/2026	ASHOK PALAI @ ASHOK KUMAR PALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //